

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

This Friday, the 11th day of **SEPTEMBER**, 2020

Contempt Petition No.330/175/2018
in
Original Application No. 330/391/2018

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Navin Tandon, Member (A)

Raja Ram Prasad aged about 63 years, S/o Chedi Prasad, Ex-Senior Clerk Diesel Shed, East Central Railway, Mughalsarai.
 Resident of Mohalla-Kharkhura Bairagi, Police Station Delha, District Gaya (Bihar).
 . . .Applicant

V E R S U S

1. Shri Pankaj Saxena, Divisional Railway Manager, East Central Railway, Mughalsarai Division, Mughalsarai.
2. Sri Gannath Jha, Senior Divisional Finance Manager, East Central Railway, Mughalsarai Division, Mughalsarai.

. . .Respondents/Contemnors

Advocate for the applicant: Shri Vinod Kumar

By Advocate for the respondents : Shri Sanjay Kumar Ray

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) :

The present C.P. has been listed during period of Unlock-4.

2. The undersigned as well as Hon'ble Mr. Navin Tandon, Member (Administrative) have joined this Division Bench on line through Video Conferencing facility.
3. Shri Shiv Mangal holding brief of Shri Vinod Kumar, Advocate on behalf of petitioner and Shri S.K. Ray, Advocate representing all the respondents, on advance notice, both are present in court.
4. Heard learned counsel for the parties and perused the record.

5. Learned counsel for the respondents submitted that orders of the Tribunal in OA 330/391/2018 have been complied with and compliance report has already been filed on 22.01.2019. Learned counsel for the petitioner also endorsed the same.

6. In view of the above, the contempt proceedings are closed. Notices are discharged.

7. Hon'ble Mr. Navin Tandon, Member (Administrative) has consented to this order during video conferencing.

(Navin Tandon)
Member (Administrative)

(Justice Vijay Lakshmi)
Member (Judicial)

/RKM/